

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
**(Office of the Registrar General)**

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**CIRCULAR**

No: 02 of 2021 /RG

Dated: 30.06.2021

In order to ensure a uniform nomenclature and pattern of assigning registration numbers for different types of cases in district and subordinate courts, Hon'ble the Chief Justice has been pleased to order that the following nomenclature and pattern of numbering different types of cases shall be adopted by all district and subordinate courts in UTs of Jammu & Kashmir and Ladakh with immediate effect:

S.No (1)	Nature of Case (2)	Nomenclature (3)	Pattern for Numbering the Case. (4)
<b><u>CIVIL CASES</u></b>			
1.	All types of Regular Original Civil Suits.	<b>Original Suits (OS)</b>	OS No _____ of _____. <small>(Mention year)</small>
2.	Summary Suits	<b>Summary Suits</b>	SS No _____ of _____. <small>(Mention year)</small>
3.	Small Causes Court Suits	<b>SCC Suits</b>	SCC Suit No _____ of _____. <small>(Mention year)</small>
4.	Miscellaneous Cases	<b>Misc. Case</b>	Misc. C No _____ of _____. <small>(Mention year)</small>
5.	Civil Transfer Applications	<b>TA</b>	TA No _____ of _____. <small>(Mention year)</small>
6.	Execution Cases	<b>Execution Case</b>	Ex. Case No _____ of _____. <small>(Mention year)</small>
7.	Civil Appeals	<b>Civil Appeal</b>	CA No _____ of _____. <small>(Mention year)</small>
8.	Miscellaneous Civil Appeal	<b>Misc. Civil Appeal</b>	Misc. CA No _____ of _____. <small>(Mention year)</small>
9.	Execution Appeals	<b>Ex. Appeal</b>	Ex. A No _____ of _____. <small>(Mention year)</small>
10.	Review Petitions	<b>Review</b>	Review No _____ of _____. <small>(Mention year)</small>
11.	Contempt Petition	<b>Contempt</b>	Contempt No _____ of _____. <small>(Mention year)</small>
12.	Caveat Applications	<b>Caveat</b>	Caveat No _____ of _____. <small>(Mention year)</small>
13.	Miscellaneous Applications	<b>Misc. Appl.</b>	Misc. Appl. No _____ of _____. <small>(Mention year)</small>
<b><u>CIVIL CASES UNDER SPECIAL ACT.</u></b>			
1.	Arbitration Cases	<b>Arb. Case</b>	Arb. C No _____ of _____. <small>(Mention year)</small>
2.	All Types of Land Acquisition Reference	<b>LAR</b>	LAR No _____ of _____. <small>(Mention year)</small>
3.	All Probate Cases	<b>Probate Case</b>	Probate Case No _____ of _____. <small>(Mention year)</small>
4.	Motor Accidents Claim Petitions.	<b>MACP</b>	MACP No _____ of _____. <small>(Mention year)</small>

5.	Matrimonial Cases including matters under Guardian and Wards Act and Adoption and Maintenance Act.	<b>Matrimonial Case</b>	<b>Matrimonial Case</b> No ___ of _____. <small>(Mention year)</small>
6.	Succession Certificate Cases/Applications.	<b>Succession Case</b>	<b>Succession Case</b> No. ___ of _____. <small>(Mention year)</small>
7.	Commercial Suits	<b>Com. Suits</b>	<b>Com. Suits</b> No _____ of _____. <small>(Mention year)</small>
8.	Intellectual Property Suits.	<b>IP Suits</b>	<b>IP Suit</b> No _____ of _____. <small>(Mention year)</small>

**FAMILY COURT MATTERS.**

i.	Divorce Petitions including Mutual Divorce Petitions.	<b>Divorce Petition</b>	<b>Divorce Petition</b> No ___ of _____. <small>(Mention year)</small>
II.	Matrimonial Petitions including Petitions under Guardian and Wards Act and also Adoption etc. including petitions u/s 125 Cr.P.C	<b>Matrimonial Case</b>	<b>Matrimonial Case</b> No _____ of _____. <small>(Mention year)</small>

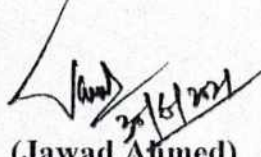
**CRIMINAL CASES.**

1.	Sessions Trial Cases.	<b>Sessions Trial</b>	<b>ST No</b> _____ of _____. <small>(Mention year)</small>
2.	Criminal Appeals.	<b>Cr. Appeal</b>	<b>Cr.App No</b> _____ of _____. <small>(Mention year)</small>
3.	Criminal Revisions.	<b>Cr. Revision</b>	<b>Cr.Rev No</b> _____ of _____. <small>(Mention year)</small>
4.	Bail Applications.	<b>Bail Application</b>	<b>BA No</b> _____ of _____. <small>(Mention year)</small>
5.	Anticipatory Bail Applications.	<b>Anticipatory Bail Application</b>	<b>ABA No</b> _____ of _____. <small>(Mention year)</small>
6.	Criminal Transfer Applications.	<b>Cr.TA</b>	<b>Cr.TA No</b> _____ of _____. <small>(Mention year)</small>
7.	Criminal Review Petitions.	<b>Cr. Review</b>	<b>Cr.Rew No</b> _____ of _____. <small>(Mention year)</small>
8.	All types of Criminal Challans.	<b>Challan Case</b>	<b>Challan No</b> _____ of _____. <small>(Mention year)</small>
9.	All types of Criminal Complaint.	<b>Complaint</b>	<b>Complaint No</b> ___ of _____. <small>(Mention year)</small>
10.	Summary Trial Cases.	<b>Summary Trial</b>	<b>STC No</b> _____ of _____. <small>(Mention year)</small>
11.	Maintenance Petitions U/s 125 Cr.P.C.	<b>Matrimonial Case</b>	<b>Matrimonial Case</b> No _____ of _____. <small>(Mention year)</small>
12.	Release Applications.	<b>Cr. Misc. Applications</b>	<b>Cr. Misc. Apl. No</b> ___ of _____. <small>(Mention year)</small>
13.	Final Closure Reports (Iktitami).		
14.	Execution Applications U/s 125(3) & 128 Cr.P.C.		
15.	Remand Applications.		
16.	Applications by Police for recording Statement of Witnesses U/s 164 Cr.P.C.		

17.	Plea Bargaining Applications.		
18.	Any Miscellaneous /petition. other matter		

The subordinate courts shall maintain separate Registers (including e-Registers wherever required) for entering different types of cases in which the cases shall be entered in ad-seriatim on annual calendar basis.

**By Order**

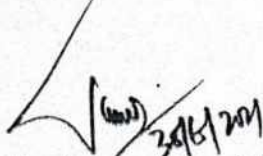
  
(Jawad Ahmed)  
Registrar General

No: 31414-55/RG/GS

Dated:- 30.06.2021

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Computers, High Court of J&K, Srinagar,
5. Registrar Rules, High Court of J&K, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. All Principal District and Sessions Judges of the UTs of Jammu and Kashmir & Ladakh with the request to circulate the same among all the judicial officers within their jurisdiction.
8. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.

  
Registrar General